

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-14915–JK (LD ) of 2024**  
**DATED:- 21- 08 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 21.08.2024

No:-LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
21-08-24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No.14915-JK(LD) of 2024 dated 21.08.2024**

S.No	Case No.	Titled of the Case	OIC
1.	T.A No. 3717 /2021	Rita Sharma V/s UT of J&K and Ors.	<b>Tanvi Gupta,JKAS</b> Under Secretary to Govt, Higher Education Department.
2.	O.A No. 490/2022	Javed Iqbal V/s UT of J&K and others	<b>Tanvi Gupta,JKAS</b> Under Secretary to Govt, Higher Education Department.
3.	T.A No. 6255 /2021	Sadhna Gupta V/s UT of J&K and others.	<b>Principal, Government College for Women, udhampur.</b>
4.	T.A No. 8459/2021	Vinod Kumar Bali V/s UT of J&K and others	<b>Prof. Sheikh Ajaz Bashir,</b> Director Colleges, J&K
5.	O.A No. 95/2024	Farooq Ahmad Mir Vs UT of J&K and others	<b>Sanjay Kumar Tickoo,</b> Under Secretary to Govt, Higher Education Department.
6.	WP(C) No. 347/2018	Atta Mohd Rather Vs UT of J&K & Others	<b>Prof. Saffiya Khalil,</b> Principal, Government Degree College, Pampore
7.	O.A No. 372/2022	Avtar Krishan vs UT of J&K & others	<b>Prof. Sheikh Ajaz Bashir,</b> Director Colleges, J&K
8.	O.A No. 467/2022	Mohammad Aslam Khan Vs	<b>Sanjay Kumar Tickoo,</b> Under Secretary to Govt, Higher Education Department.
9.	O.A. No.1374/2022	Kewal Krishan Vs UT of J&K & ors	<b>Prof. Sheikh Ajaz Bashir,</b> Director Colleges, J&K

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